



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 04/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 04.08.2022 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. **Total 154 applications were considered by the IMWG , out of which total 58 cases were approved (out of which 16 approved on post-facto basis, 11 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 32 applications approved subject to clear and unconditional NOC of one IMWG members). 14 applications have been dropped by IMWG membersby IMWG members from the agenda. The remaining 81 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.**

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. **After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:**

PART – A: Details of Applications

S.N	File/Name	Application no.	Present Status
1.	M/s PVS CHEMICALS, ANDHRA PRADESH	00282088AM22	Deferred
2.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00367713AM22	Approved


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3.	M/s TI ANODE FABRICATORS PRIVATE LIMITED	00000022AM23	Approved subject to clarification from the firm
4.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED	00000023AM23	Post Facto Approval
5.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED	00000024AM23	Post Facto Approval
6.	M/s NIKITA CHEMICAL INDUSTRIES	00000037AM23	Deferred
7.	M/s ASTROC AS TECHNOLOGY PRIVATE LIMITED	00000052AM23	Approved subject to NOC/ Clearance from one agency
8.	M/s BHARAT SCIENTIFIC CO	00000079AM23	Deferred
9.	M/s SULZER INDIA PRIVATE LIMITED	00000098AM23	Deferred
10.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED	00000107AM23	Approved
11.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED	00000111AM23	Deferred
12.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED	00000112AM23	Deferred
13.	M/s K K CHEMPRO (INDIA) PRIVATE LIMITED	00000114AM23	Approved
14.	M/s L&T VALVES LIMITED	00000135AM23	Approved subject to NOC/ Clearance from one agency
15.	M/s KOCH ENGINEERED SOLUTIONS INDIA PRIVATE LIMITED	00000136AM23	DROPPED
16.	M/s IBM INDIA PRIVATE LIMITED	00000146AM23	Approved subject to NOC/ Clearance from one agency
17.	M/s VICTORY IMPEX	00000155AM23	Approved subject to NOC/ Clearance from one agency
18.	M/s HILLER DECANTERS (INDIA) PRIVATE LIMITED	00000159AM23	DROPPED
19.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR	00000160AM23	DROPPED
20.	M/s EMAMI LIMITED	00000165AM23	Post Facto Approval
21.	M/s KOCH ENGINEERED SOLUTIONS INDIA PRIVATE LIMITED	00000168AM23	DROPPED
22.	M/s GE OIL & GAS INDIA PRIVATE LIMITED	00000169AM23	Approved subject to NOC/ Clearance from one agency
23.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000172AM23	Deferred
24.	M/s KOCH ENGINEERED SOLUTIONS INDIA PRIVATE LIMITED	00000176AM23	DROPPED
25.	M/s PANDIAN CHEMICALS	00000177AM23	Approved
26.	M/s AKAY INDUSTRIES PRIVATE LIMITED	00000178AM23	Approved subject to NOC/ Clearance from one agency
27.	M/s VISHNU CHEMICALS LIMITED	00000182AM23	Deferred
28.	M/s L&T VALVES LIMITED	00000184AM23	Approved subject to NOC/ Clearance from one agency

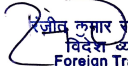

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29.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000187AM23	Approved subject to NOC/ Clearance from one agency
30.	M/s ZAIN INTERNATIONAL	00000188AM23	DROPPED
31.	M/s NIKE ENERGY MANUFACTURING PRIVATE LIMITED	00000189AM23	DROPPED
32.	M/s GRAPHITE INDIA LIMITED	00000190AM23	Approved
33.	M/s HLE GLASCOAT LIMITED	00000195AM23	Post Facto Approval
34.	M/s GRAPHITE INDIA LIMITED	00000196AM23	Approved subject to NOC/ Clearance from one agency
35.	M/s TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED	00000197AM23	Approved subject to clarification from one of the agency
36.	M/s MERSEN INDIA PRIVATE LIMITED	00000198AM23	Approved subject to NOC/ Clearance from one agency
37.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00000200AM23	Deferred
38.	M/s VISHNU CHEMICALS LIMITED	00000206AM23	Deferred
39.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000214AM23	Deferred
40.	M/s SULZER INDIA PRIVATE LIMITED	00000215AM23	Deferred
41.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000216AM23	Post Facto Approval
42.	M/s AMARAVATHI CHEMICALS AND FERTILISERS PVT LTD	00000218AM23	Deferred
43.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000219AM23	Deferred
44.	M/s HEWLETT PACKARD (INDIA)	00000220AM23	Deferred
45.	M/s UPS SCS (INDIA) PRIVATE LIMITED	00000221AM23	DROPPED
46.	M/s UPS SCS (INDIA) PRIVATE LIMITED	00000222AM23	DROPPED
47.	M/s S.P. METAL	00308923AM22	Approved subject to NOC/ Clearance from one agency
48.	M/s WATTS HEATING EQUIPMENTS (INDIA) PRIVATE LIMITED	00000227AM23	Approved subject to NOC/ Clearance from one agency
49.	M/s TRANTER INDIA PRIVATE LIMITED	00000232AM23	Approved
50.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000233AM23	Post Facto Approval
51.	M/s SOLANKILI LOGISTICS MANAGEMENT PRIVATE LIMITED	00000235AM23	Deferred
52.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED	00000239AM23	Post Facto Approval
53.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000240AM23	Deferred
54.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000241AM23	Deferred
55.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000242AM23	Deferred
56.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED	00000243AM23	Deferred


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57.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED	00000244AM23	Deferred
58.	M/S KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED	00000245AM23	Post Facto Approval
59.	M/S CALIMARA MATTERS PRIVATE LIMITED	00000246AM23	Deferred
60.	M/S ALKYL AMINES CHEMICALS LIMITED	00000247AM23	Deferred
61.	M/S ADITYA IMPEX	00000249AM23	Approved subject to NOC/ Clearance from one agency
62.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000250AM23	Approved
63.	M/s LYKIS LIMITED	00000251AM23	Deferred
64.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED	00000253AM23	Approved subject to NOC/ Clearance from one agency
65.	M/s SYNERGY HEALTH SCIENCES PRIVATE LIMITED	00000255AM23	Post Facto Approval
66.	M/s JANMENJOY PRAMANIK INTERNATIONAL PRIVATE LIMITED	00000256AM23	Deferred
67.	M/s AETHER INDUSTRIES LIMITED	00000257AM23	Deferred
68.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000258AM23	Approved
69.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000259AM23	Deferred
70.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	00000260AM23	Deferred
71.	M/s UPL LIMITED	00000261AM23	Approved subject to NOC/ Clearance from one agency
72.	M/s UPL LIMITED	00000262AM23	Deferred
73.	M/s BOEING INDIA PRIVATE LIMITED	00000263AM23	Approved subject to NOC/ Clearance from one agency
74.	M/s PREMIER EXPLOSIVES LIMITED	00000264AM23	Deferred
75.	M/s BANGALORE BIOTECH LABS P	00000265AM23	Deferred
76.	M/s UPL LIMITED	00000266AM23	Deferred
77.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA)	00000267AM23	Approved
78.	M/s L&T VALVES LIMITED	00000268AM23	Deferred
79.	M/s UPL LIMITED	00000269AM23	Deferred
80.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000270AM23	Deferred
81.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000271AM23	Deferred
82.	M/s AMINES AND PLASTICIZERS LIMITED	00000272AM23	Post Facto Approval
83.	M/s PREMIER EXPLOSIVES LIMITED	00000273AM23	Deferred
84.	M/s PREMIER EXPLOSIVES LIMITED	00000274AM23	Deferred
85.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA	00000275AM23	Deferred
86.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED	00000277AM23	Deferred

87.	M/s VIMAL INTERTRADE PRIVATE LIMITED	00000279AM23	Deferred
88.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000281AM23	Post Facto Approval
89.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000283AM23	Post Facto Approval
90.	M/s GMM PFAUDLER LIMITED	00000284AM23	Deferred
91.	M/s UPL LIMITED	00000286AM23	Deferred
92.	M/s BOEING INDIA PRIVATE LIMITED	00000287AM23	Deferred
93.	M/s GRAPHITE INDIA LIMITED	00000288AM23	Deferred
94.	M/s FABLIFE PROCESS TECHNOLOGIES LLP	00000289AM23	Deferred
95.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED	00000290AM23	Deferred
96.	M/s GOEL IMPEX	00000295AM23	Deferred
97.	M/s GKN AEROSPACE ENGINE SYSTEMS INDIA PRIVATE LIMITED	00000296AM23	Deferred
98.	M/s SUDAL INDUSTRIES LIMITED	00000297AM23	DROPPED
99.	M/s GRAPHITE INDIA LIMITED	00000298AM23	Deferred
100.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED	00000299AM23	Deferred
101.	M/s UPL LIMITED	00000306AM23	Deferred
102.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000308AM23	Post Facto Approval
103.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED	00000309AM23	Post Facto Approval
104.	M/s GRAPHITE INDIA LIMITED	00000310AM23	Deferred
105.	M/s CALIMARA MATTERS PRIVATE LIMITED	00000311AM23	Approved
106.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED	00000312AM23	Deferred
107.	M/s GRAPHITE INDIA LIMITED	00000313AM23	Deferred
108.	M/s SAMTEL AVIONICS LIMITED	00000314AM23	DROPPED
109.	M/s GRAPHITE INDIA LIMITED	00000315AM23	Deferred
110.	M/s MAK TRADING	00000316AM23	Deferred
111.	M/s TONBO IMAGING PRIVATE LIMITED	00000317AM23	Deferred
112.	M/s GRAPHITE INDIA LIMITED	00000318AM23	Deferred
113.	M/s R.S.ENTERPRISE	00000319AM23	Deferred
114.	M/s ALKYL AMINES CHEMICALS LIMITED	00000320AM23	Deferred
115.	M/s GRAPHITE INDIA LIMITED	00000321AM23	Deferred
116.	M/s LYKIS LIMITED	00000322AM23	Deferred
117.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED	00000323AM23	Deferred
118.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000324AM23	Deferred
119.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000328AM23	Deferred
120.	M/s INVENTIA HEALTHCARE LIMITED	00000329AM23	Deferred


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121.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED	00000330AM23	Deferred
122.	M/s ORGANO CHEMICAL INDUSTRIE	00000331AM23	Deferred
123.	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED	00000332AM23	Post Facto Approval
124.	M/s TONBO IMAGING INDIA PRIVATE LIMITED	00000333AM23	Post Facto Approval
125.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX)	00000334AM23	Deferred
126.	M/s GRAPHITE INDIA LIMITED	00000335AM23	DROPPED
127.	M/s UPL LIMITED	00000336AM23	Deferred
128.	M/s L&T VALVES LIMITED	00000337AM23	Deferred
129.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED	00000338AM23	Deferred
130.	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED	00000339AM23	Deferred
131.	M/s GRAPHITE INDIA LIMITED	00000340AM23	Deferred
132.	M/s ORGANO CHEMICAL INDUSTRIE	00000341AM23	Deferred
133.	M/s UPL LIMITED	00000342AM23	Deferred
134.	M/s INDO AMINES LIMITED	00000343AM23	Deferred
135.	M/s UPL LIMITED	00000344AM23	Deferred
136.	M/s MODERN EQUIPMENT COMPANY	00000127AM23	Deferred

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No	Firm's name and File No.	Application No.	Decision of IMWG (Meeting no 03/12.07.2022)	Decision of IMWG (Meeting no 04/04.08.2022)
1.	M/s IHMA INDIA LLP (MEETING NO.09/2021-22 HELD ON: 23.12.2021)	00226746AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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2.	M/s HLE GLASCOAT LIMITED, GUJARAT (MEETING NO.11/2021-22 HELD ON: 28.02.2022)	00278759AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s SVI CARBON PRIVATE LIMITED (MEETING NO.01/2022-23 HELD ON: 26.04.2022)	00351715AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
4.	M/s MUNITIONS INDIA LIMITED(MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00361927AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED(MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00387530AM22	Approved subject to receipt of clear and un-conditional NOC of multiple agencies	Approved subject to receipt of clear and un-conditional NOC of multiple agencies
6.	M/s AVANTI LEATHERS LIMITED(MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00398714AM22	Approved subject to Clarification from the firm	DROPPED
7.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00402904AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
8.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00404967AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
9.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (MEETING NO.02/2022-23 HELD ON: 26.05.2022)	00000028AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
10.	M/s PREMIER EXPLOSIVES LIMITED (MEETING NO.03/2022-23 HELD	00000056AM23	Approved subject to confirmation from the technical agencies	Approved subject to confirmation from the


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	ON: 12.07.2022)			technical agencies
11.	M/s UPL LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000096AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
12.	M/s S N TRADING (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000149AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
13.	M/s GRAPHITE INDIA LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000158AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
14.	M/s NEW DAWN IMPEX INDIA PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000164AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000166AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
16.	M/s CALIMARA MATTERS PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000170AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000174AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
18.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000175AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency

Note on various terminologies used in the Minutes of the SCOMET meeting:

- (i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.
- (iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).
- (iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.
- (v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.
- (vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.
- (vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.
- (viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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